

**India Belting and Cold Storage (P)
Ltd. Serampore**

2581. Shri S. M. Banerjee: Will the Minister of Law be pleased to state:

(a) whether it is a fact that complaints have been lodged with the Company Law Board against the India Belting and Cold Storage (P) Limited, Serampore (West Bengal);

(b) if so, the action taken by the Company Law Board;

(c) whether it is also a fact that the said Company since its inception has never held any meeting of the Board of Directors and Annual General Meeting and has not submitted any return and accounts; and

(d) if so, the reasons therefor and the action taken in the matter?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) Yes, Sir.

(b) to (d). Notices have already been issued to the company and its directors in respect of failure to hold the Annual General Meeting and to submit the annual return, the balance-sheet and profit & loss account of the company to the Registrar of Companies, West Bengal. The complaints in respect of these offences are likely to be filed shortly in the Court.

Procurement of Sugar for Export

2582. Shri Bibhutji Mishra: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) the F.O.R. price at Bombay Port at which the various factories supplied sugar for export through that Port during the years 1964 and 1965;

(b) the quantity of sugar proposed to be procured from factories in Maharashtra for export next year; and

(c) the policy of Government regarding the procurement of sugar for export at the most economical rate?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) The f.o.r. port price excluding the Central Excise Duty of raw sugar exported through Bombay port in 1964 and 1965 was as under:

1964: Rs. 85 per quintal excluding cane purchase tax.

1965: Rs. 92 per quintal including cane purchase tax.

(b) Procurement of raw sugar for export during 1967 is still to be decided.

(c) Tenders are invited from factories to quote maximum economy offered for manufacture of raw sugar and the quantity they can supply. Those factories, the f.o.r. port price of which is the lowest, are selected.

Concentration of Agricultural Inputs

**2583. Shri Vishwa Nath Pandey:
Shri Kindar Lal:
Shri Firodia:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the National Council of Applied Economic Research has suggested concentration of agricultural inputs in potentially surplus districts so that a larger marketable surplus of foodgrains is available for re-distribution; and

(b) if so, the reaction of Government to this and other suggestions of the Council?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) Yes, Sir.

(b) The suggestions have been noted.

Delhi Milk Scheme

2584. Shri Balmiki: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state: